

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:116

ANSWERED ON:29.11.2011

DEVELOPMENT OF SLUMS

Haldar Shri Sucharu Ranjan;Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the existing schemes, guidelines and comprehensive plan for development of slums in the urban areas of the country;
- (b) whether there has been a rise in the number of slums in metro cities due to the rise in migration during the last three years;
- (c) if so, the steps taken to curb such rise and to rehabilitate the migrators and make the country slum-free within a stipulated time frame;
- (d) the measures taken/proposed to be taken by the Government to provide various basic amenities to the slum dwellers; and
- (e) the total funds required to provide such facilities and the funds sanctioned and released for the purpose during each of the last three years, city/town-wise and State-wise?;

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 116 (Position 16) FOR 29.11.2011 REGARDING DEVELOPMENT OF SLUMS.

(a): Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components under Jawaharlal Nehru National Urban Renewal Mission (JNNURM), launched in 2005, provide Central support to States/Union Territories for the improvement/upgradation/development of slums. Rajiv Awas Yojana (RAY), launched in June 2011, also aims at providing central support to States for above activities that are willing to assign property right to slum dwellers. The details of the schemes are at Annexure-I.

(b): Census 2001 conducted the enumeration of slum population in the country. 2011 Census has also conducted enumeration of slums, the data on slums have not been released. Thus, figures of increase in slum population/slums of metropolitan cities in last three years are not available.

(c) and (d): BSUP, IHSDP and Rajiv Awas Yojana aim at slum free India by a multi-pronged approach focusing on:

- (i) bringing all existing slums, notified or non-notified within the formal system and enabling them to avail of the same level of basic amenities as the rest of the town;
- (ii) redressing the failures of the formal system that lie behind the creation of slums.

(e): Total fund requirement will be dependent on slum wise project details. State-wise/city-wise details of funds sanctioned and released during each of the last three years under BSUP and IHSDP at Annexure-II and Annexure-III. Details of funds release under RAY- preparatory phase for slum-free city planning are at Annexure-IV.